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Title: Introduction of The Establishment of Permanent Benches of High Courts at State Capitals Bill, 2014.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of permanent Benches of the High Courts in State Capitals where the principal seat or a permanent Bench of the High Court concerned is situated at a place other than the State Capital and for matters connected therewith.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of permanent Benches of the High Courts in State Capitals where the principal seat or a permanent Bench of the High Court concerned is situated at a place other than the State Capital and for matters connected therewith."

*The motion was adopted.*

DR. SHASHI THAROOR : Sir, I introduce the Bill.

HON. DEPUTY SPEAKER: Shrimati Supriya Sule – Not present.

**15.55 hrs.**